

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.1406 of 2019

IN THE MATTER OF:

A. Balakrishnan

... Appellant

Versus

Kotak Mahindra Bank Ltd. & Anr.

...Respondents

**For Appellant: Shri Gautam Singh and Shri Abhijeet Sinha,
Advocates**

For Respondents: Shri Sanjay Bhatt, Advocate (R-1)

O R D E R

(Virtual Mode)

20.10.2020 Heard Counsel for both sides.

Reserved for Judgement.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

rs/md